PATNA HIGH COURT, PATNA NOTICE

<u>Limited Competitive Examination for selection/appointment to the post of Assistant in terms of Rule 7 (4) (ii) of Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997, as amended up-to-date.</u>

It is for information to all concerned that the Subjective test held on 26th September, 2020 (Saturday) in the High Court premises from 11:00 A.M. to 01:00 P.M. has been cancelled by the Court.

A fresh Subjective test shall be conducted in respect of 97 candidates/ employees of the Court who had appeared at the earlier test.

By Order

Dated:- 04th February, 2021 Registrar General